

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3317
ANSWERED ON:25.04.2012
CAPTIVE COAL BLOCKS
Lal Shri Kirodi

Will the Minister of COAL be pleased to state:

- (a) whether the Government has recently cancelled the captive coal blocks which were allotted from 2006 onwards but not prior to 2006;
- (b) if so, the details thereof along with the justification of cancellation and non-cancellation; (
- (c) the details of pending cases of cancellation of coal blocks allocated from 2002 onwards; and
- (d) the time by which these are likely to be cancelled or re-allocated?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): The details of coal blocks de-allocated which were allocated from 2006 onwards but not prior to 2006 are as under:

Sr. No.	Name of the company	Public/ Private	Name of Block allocated	Date of allocation	Date of de-allocation	Reasons for de-allocation
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1	Gujarat Mineral Development Corp.	Public	Jainagar	02.08.2006	2008	GMDC surrendered the block. subsequently, it was deallocated
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2	Binani Cement Ltd.	Private	Datima	05.09.2008	27.04.2010	No progress made. Re committee decided to de-allocate the block.
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3	Murli Industries and Grace Industries (East)	Private	Lohara	27.06.2008	17.05.2010	No progress made. Review committee decided to de-allocate
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4	Maharashtra State Mining Corp. Ltd.	Public	Agarzari	25.07.2007	28.06.2010	No progress made. committee decided to de-allocate the block.
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5	Rashtriya Ispat Nigam Ltd.	Public	Tenughat- Jhirki	10.09.2008	07.03.2011	-do-
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6	Bhatia International Committee	Private	Warora West	20.02.2007	30.05.2011	No progress made. Review
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7	Andhra Pradesh Corporation Ltd	Public	Ansettipalli	20.02.2007	30.05.2011	No progress made. Review decided to de-allocate the block
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- 8 Andhra Pradesh Public Punukula- 20.02.2007 30.05.2011 No progress made.
Power Generation Chilaka Review Committee
Corporation Ltd. the decided to de-allocate
- 9 Andhra Pradesh Public Penedappa 29.05.2007 30.05.2011 No progress made.Review
Power Generation Committeedecided to de-
Corporation Ltd. allocate the block.
- 10 National Public Chhati-bariatu 25.01.2006 14.06.2011 No progress made.
Power Corporation Review Committee
Ltd. decided to de-allo
cate the block.
- 11 National Thermal Public Kerandari 25.01.2006 14.06.2011 No progress made.
Power Corporation Review Committee
Ltd. decided to de-allo
cate the block.
- 12 National Thermal Public Chhati Bariatu 25.07.2007 14.06.2011 No progress made. Review
Power Corporation (South) Committee decided to de-all
Ltd. ocate the block.
- 13 National Thermal Public Brahmini 25.01.2006 14.06.2011 No progress made.Review
Power Corporation Committee decided to de-all
Ltd. ocate the block.
- 14 National Thermal Public Chichro 25.01.2006 14.06.2011 No progress made.Review
Power Corporation Committee Pastimaldecided
Ltd. to de-allocate the block.
- 15 Jharkhand state Public Banhardih 02.08.2006 14.06.2011 No progress made.Review
Electricity Board Committee decided to
de-allocate the block.
- 16 Damodar Valley Public Saharpur 25.07.2007 14.06.2011 No progress made.Review
Corporation Jamarpani Committee decided to de-
allocate the block.
- 17 West Bengal Power Public East of 27.02.2009 21.10.2011 West Bengal Power Devel
Development Damagoria -opment Corporation has
Corporation (Kalyanshwari) surrendered the block

(c)&(d) : Sariya Koiyatand coal block allotted to M/s Bihar Rajya Khanij Vikas Nigam Ltd., a Govt. company is pending for deallocation in view of the order of Hon'ble High Court of Patna.